GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:1011 ANSWERED ON:15.11.2010 NATIONAL RURAL HEALTH MISSION Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Ministry of Panchayati Raj has requested to the Ministry of Health and Family Welfare for giving the responsibility of planning and implementation of National Rural Health Mission to Panchayati Raj Institutions; and

(b) if so, the details thereof alongwith the steps taken by the Government to include Panchayats in National Rural Health Mission?

Answer

MINISTER OF PANCHAYATI RAJ(Dr. C. P. JOSHI)

(a) & (b): Yes, sir. The suggestions include:-

(i) assigning specific roles and devolution of Functions, Funds and Functionaries (3Fs) to each tier of Panchayat;

(ii) making functionaries accountable to respective Panchayats for implementation of National Rural Health Mission (NRHM) at district, block and village levels;

(iii) making bodies parallel to Panchayats such as Rogi Kalyan Samiti accountable to Panchayats or merging them with relevant Standing Committee of Panchayats;

(iv) Disbursement of funds to be done through PRIs.

(v) Integration of NRHM plans with holistic Panchayat Plans and approval of the District Health Plans by the District Planning Committee (DPC), as envisaged in Article 243ZD of the Constitution. 'Plans Plus' Software developed by MoPR to be used for NRHM planning.

(vi) Selection of new public health centers and sub-centers to be done by Intermediate and Zilla Panchayats following the broad guidelines of NRHM.

(vii) ASHA workers to be selected by GPs.

(viii) ANMs to report to Panchayat Committees for health, water and sanitation.

(ix) Data collection by ANMs to be integrated with the GP database.

(x) Selection and monitoring of Non-Government Organisations (NGOs) for undertaking various activities under NRHM by the relevant Panchayats.

(xi) Monitoring of NRHM at GP level to be done by GPs.